COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 1732 OF 2018 IN</u> DFR NO. 4723 OF 2018

Dated: 17th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Kuragunda Solar Power Project LL.P & Anr.Appellant(s)

Vs.

Hubli Electricity Supply Company Limited & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Shubharanshu Padhi

Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Sidhant Kohli

Ms. Garima Jain Ms. Lakshmi Rao

Mr. Balaji Srinivasan for Caveator, R-1

ORDER

IA NO. 1732 OF 2018 (Appl. for Urgent listing)

We have heard learned counsel for the applicant/appellant. For the reasons stated in the application, the application is disposed of.

List the matter on <u>03.01.2019</u>. In the meanwhile, Respondents are directed not to precipitate in the matter till next date of hearing.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/pk